

by his Ministry to improve the production and designing of buses transportation of urban masses?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI) (a) to (c) The question of developing an integrated nationalistic policy for the development of automobile sector have all along been under the active consideration of the Government. However, under the present liberalised licensing policy, all automobiles except cars are in delicensed list. Therefore, the production and design of buses for urban transportation comes under the purview of private sector.

Illegal Mining in Bhatti Mines, Delhi

6147 SHRI NAWAL KISHORE RAI Will the Minister of MINES be pleased to state

(a) whether the ban on mining continues to be flouted in Bhatti Mines in Delhi and,

(b) if so, the reasons therefor and corrective steps taken against those found responsible and

(c) whether a citizens watch dog commission is likely to be set up to ensure enforcement of ban involving NGOs who have been in the forefront of protection of labour and environment?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV) (a) and (b) The area constituting the erstwhile Bhatti Mines has been declared as a Wild Life Sanctuary under Wild

Life (Protection) Act, 1972 vide Delhi Administration Notification No.F2(19)/DCF/90-91/1382-91 dated 15.4.1991. Complaints of illegal mining which have been investigated have been found to be lacking in substance.

(c) No, Sir

Yatri Niwas in State

6148 SHRI BHUWAN CHANDRA KHANDURI Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state

(a) the number of Yatri Niwas set up in the country, State-wise.

(b) the policy of the Government for setting up of Yatri Niwas and

(c) the type of accommodation is provided in Yatri Niwas?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA) (a) Statement giving the number of Yatri Niwas sanctioned (State-wise) is annexed.

(b) and (c) Development of tourism is primarily the responsibility of State Governments. However, the Central Department of Tourism extends financial assistance to State Governments on specific proposals, based on their merit, availability of funds and inter se priorities.

Based on the above criteria, the Central Department of Tourism have sanctioned Yatri Niwas at places of tourist interest for providing inexpensive accommodation for middle class tourists.

STATEMENT

<i>State</i>	<i>Number of Yatri Niwas Sanctioned</i>
Andhra Pradesh	1
Assam	1